

Central Administrative Tribunal  
Principal Bench

CP-474/2018  
in  
OA- 102/2018

New Delhi, this the 10<sup>th</sup> day of August, 2018

Hon'ble Ms. Nita Chowdhury, Member (A)  
Hon'ble Mr. S.N. Terdal, Member (J)

Naresh Kumar Sharma  
S/o Jaisingh, age 56 years  
Present post held : Deputy Director General  
NSSO (DPC), Ministry of Statistics & PI  
7<sup>th</sup> Floor, Lilamani Corporate Heights  
Vadaj (Opp BRTS Stop)  
Ahmedabad – 380013.

....Petitioner  
(In person)

Versus

1. Sh. K.V. Eapen  
Secretary  
Ministry of Statistics & PI  
4<sup>th</sup> Floor, Sardar Patel Bhawan,  
Sansad Marg  
New Delhi – 110001.
2. Sh. Naveen Kumar  
Ministry of Statistics & PI  
4<sup>th</sup> Floor, Sardar Patel Bhawan, Sansad Marg  
New Delhi - 110001

...Respondents

**ORDER (ORAL)**

Hon'ble Ms. Nita Chowdhury, Member (A)

The petitioner appears in person. He has sought to move contempt proceedings with regard to order passed by the Tribunal on 11.01.2018. The said order does not specify any time period for

the disciplinary authority to take a final decision into the matter. Hence, there is no ground of contempt in this matter. Accordingly CP stands disposed of at the admission stage itself.

(S.N. Terdal)  
Member (J)

(Nita Chowdhury)  
Member (A)

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